



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue (Haj & Auqaf) Department**

Notification

Jammu, the 25th January, 2019

SRO 79 .- In exercise of the Powers Conferred by sub-section (1) of section 6 of the Jammu and Kashmir Wakafs Act, 2001 (Act No III of 2001), the Government, after consulting the Special Officer Auqaf, Jammu and Kashmir, hereby publish land measuring 101 Kanals and 02 Marlas comprising Khasra Nos from S.No.01 to 38 as indicated in Annexure "A" to this notification in the form of Graveyards, Masjids, Khanqahs and Khola, situated in different villages/Tehsils of District Jammu, as "Wakaf property" for the purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner/Secretary to Government,
Revenue Department

Dated:- **25-01-2019**

No:- Rev/Auq/78/2018

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Deptt.
2. Secretary to Government, Department Law, Justice & Parliamentary Affairs.
3. Deputy Commissioners, Jammu
4. Director, Archives, Archaeology & Museums, J&K.
5. OSD to Advisor (G) to Hon'ble Governor for information.
6. Special officer Auqaf, J&K, Jammu.
7. General Manager, Govt. Press, Jammu/Srinagar. He is requested to publish the notification in the next issue of the Government Gazette and supply 20 copies of the said notification to this Department as well as Special Officer, Auqaf, Jammu.
8. Administrator Auqaf, Tehsil Jammu, District Jammu.
9. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
10. I/C Website, Revenue Department.
11. Stock/Govt. Order/SRO file

(Ghulam Rasool)KAS


Deputy Secretary to Government,
Revenue Department

Annexure-A to SRO No.

Dated -01-2019

S.No.	Tehsil	village	Nature of property	Khasra No.	Area			
					Kanal	Marla	Sq.ft.	
1.	Dansal	Samral Jammu	Graveyard Banjre Qadeem	844 min	01 02	00 00	-	
2.	Do	Chidali Jammu	Graveyard	81	00	15	-	
3.	Do	Do	Graveyard Banna	305	01 00	19 07	-	
4.	Do	Do	Khanqah	322	00	02	-	
5.	Do	Do	Masjid	382	00	08	-	
6.	Do	Do	Khanqah Peer Baba Hazrat Madeen Shah (RA)	444	00	04	-	
7.	Do	Do	Graveyard	773	10	08	-	
				Old	New			
8.	Nagrota	Pangali Jammu	Graveyard	43	34	16	05	-
9.	Do	Do	Khanqah	68 min	54	00	14	-
10.	Do	Do	Masjid Sharief	68 min	57	02	02	-
11.	Do		Masjid Sharief	64 min	58	00	05	-
12.	Do	Sitni	Graveyard Eid-gah Jinazgah	10	15 07 01	08 11 12	- - -	
13.	Do	Do	Masjid Sharief	118	-	12	-	
14.	Khour	Pahari-wala	Graveyard	940	01	16	-	
15.	Do	Laham	Graveyard	585/237	02	-	-	
16.	Do	Platan	Graveyard	554	05	06	-	
17.	Do	Kotemaira	Graveyard	595	01	16	-	
18.	Do	Do	Khanqah	796	01	04	-	
19.	Do	Do	Graveyard	1184	02	13	-	

20.	Kharah Balli	Kharah	Khola	542	-	07	-
21.	Jourian	Chak-Badyala	Khanqah	135	-	05	-
22.	Do	Bhiri-Tarai	Khanqah	314	-	15	-
23.	Akhnoor	Pangari	Masjid	628	-	12	-
24.	Do	Dhok Jagir	Masjid	262	-	06	-
25.	Do	Balgara	Masjid Chapdi	377 min	01	-	-
26.	Do	Ambaran	Graveyard	115	10	-	-
27.	Do	Do	Graveyard	1315	-	15	-
28.	Do	Sungal	Graveyard	582	01	06	-
29.	Do	Do	Graveyard	1949	01	03	-
30.	Do	Do	Graveyard	581	-	09	-
31.	Do	Do	Graveyard	600	02	06	-
32.	Do	Kotli	Graveyard	230	01	10	-
33.	Maira Mandrian	Maira-Jagir	Graveyard	15	-	07	-
34.	Pargwal	Praggpura	Graveyard	218	01	04	-
35.	Do	Pargwal	Graveyard	874	-	15	-
36.	Do	Bhalwal Mullo	Graveyard	632	-	09	-
37.	Chowki-C houra	Salyote	Masjid	882	-	14	-
38.	Do	Rah	Graveyard	66	-	07	-
Total					101	02	


 23.01.2019
 Deputy Secretary to Government,
 Haj & Auqaf, (Revenue) Department
